

>

Title: Introduction of the Prevention Of Corruption (Amendment) Bill, 2008.

\* m01

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): Sir, I beg to move for leave to introduce a Bill to amend the Prevention of Corruption Act, 1988.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Prevention of Corruption Act, 1988."

*The motion was adopted.*

SHRI PRITHVIRAJ CHAVAN: I introduce the Bill.

---

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 19.12.08

श्री रामजीलाल सुमन (फ़ियोज़ाबाद) : अध्यक्ष महोदय, मैं आपको धन्यवाद देता हूँ। ...*(व्यवधान)*

MR. SPEAKER: You had to wait for only one hour and twenty minutes. Heavens have not fallen!

*...(Interruptions)*

अध्यक्ष महोदय : आपको मौका देंगे।

वेद! *(व्यवधान)*

MR. SPEAKER: I am now making it very clear that those who raise their hands will not be called because I have got a list here and I will go according to the list. Anybody can keep a watch. Whoever raises his hand, his name will be deleted. If you keep saying 'Sir, Sir", their names will also be deleted.

...(Interruptions)